

GOVERNMENT OF JAMMU AND KASHMIR
Department of Law, Justice and Parliamentary Affairs.
(Establishment Section) Civil Secretariat,
Srinagar/Jammu

Subject : Final Selection list for the posts of Junior Assistant, advertised vide Notification No. 04 and 05 of 2021 and 02 and 04 of 2022- forwarding of recommendations thereof.

NOTICE

The following candidates who have been recommended by the J&K Services Selection Board for the appointment to the post of Junior Assistant advertised vide Notification No. 04 and 05 of 2021 and 02 and 04 of 2022 pursuant to OM No. JKSSB-Scry/2/2025-06(E-7628025) dated 30.04.2025 of J&K Services Selection Board are hereby directed to submit their e-mail ID and contact number details in the Establishment Section of the Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Jammu/ Srinagar in person within a period of twenty one days positively for uploading the same on the Employees Verification System (EVS), failing which it shall be presumed that they are not willing to take up their appointment as Junior Assistant in the Department of Law, Justice and Parliamentary Affairs and shall forfeit their right of appointment without any further notice.

S.No.	Name of the Candidate S/ Shri	Parentage	Address	Selection Category
1	Gopal Sharma	Vijay Bhushan	Muthi Khurd, Ghagwal, Samba-184141	OM
2	Mukesh Rana	Puran Chand	Kamore Ramgarh, Samba-181141	SC
3.	Kefayat Ali Malla	Mohib Malla	Iskander Pora, Budgam-193411	RBA

Reyaz Ali Bhat
05.05.25
(Reyaz Ali Bhat)
Assistant Legal Remembrancer
05/05/25

No. LAW-Estt/52/2023-10

Dated: 05-05-2025

Copy to the :

1. Commissioner Secretary to Government, General Administration Department.
2. Director Information, J&K with the request to publish the notice in two leading dailies of Jammu and Kashmir province.
3. Director Finance, Department of Law, Justice and PA.

4. Director Litigation, Jammu.
5. Secretary, J&K Services Selection Board.
6. District Litigation Officer, Samba
7. Private Secretary to Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the worthy Secretary.
8. Concerned candidates for information and compliance.
9. Incharge Website, Department of Law, Justice and Parliamentary Affairs.
10. Concerned file.



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